

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.509/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Emami Infrastructure Ltd. & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MANOJ KR. BANTHIA, Pcs } Petitioner 27/11/2017
2. PRITHA BOSE, Pcs }

1. PAYEL JAIN., Company Secretary } Representative
2. PRIYANKA MONDRA, Company Secretary } AR of

Applicant Company-1"

Applicant -2"

ORDER

Ld. Pr. CS for the petitioners is present.

List on 06/12/2017.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)